

Central Administrative Tribunal Principal Bench

OA No.854/2019

New Delhi, this the 1st day of April, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mohd. Jamshed, Member (A)**

Vinod Kumar Gupta
Executive Engineer (Electrical)
Aged 58 years, Group 'A'
S/o Shri Rishi DEO Prasad Gupta
R/o 63, Shakti Apartments
Phase-3, Ashok Vihar
New Delhi-110052.Applicant

(By Advocate : Shri Ashish Nischal)

Versus

1. Union of India through the Secretary
Ministry of Housing and Urban Affairs
Nirman Bhawan
New Delhi-110108.
2. Director General
Central Public Works Department
Ministry of Housing and Urban Affairs
Nirman Bhawan
New Delhi-110108. ..Respondents

(By Advocate : Dr. Ch. Shamsuddin Khan)

ORDER (ORAL)

Justice L. Narasimha Reddy:

Learned counsel for the applicant seeks permission of the Tribunal to withdraw the OA. Permission is accorded. OA is dismissed as withdrawn. There shall be no order as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy)
Member (A) Chairman

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